



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 17/07/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1950164/41	Opp. No. AMD- 935701	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Vutts & Associates, Gurgaon / M/s. IMS Learning Resources Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
02	1950164/41	Opp. No. AMD- 943809	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Bansal & Company, NCR Delhi / M/s. Institute Of Management Studies, Ghaziabad	Venkatesan Rajamani, Asst. Registrar
03	1852179/09	Opp. No. AMD- 876995	M/s. Bhansali & Associates, Ahmedabad / Mr. Lalchand Gokulchand Bagrecha, Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. FMI Limited, Ludhiana	Venkatesan Rajamani, Asst. Registrar
04	1852179/09	Opp. No. AMD- 877450	M/s. Bhansali & Associates, Ahmedabad / Mr. Lalchand Gokulchand Bagrecha, Ahmedabad V/s M/s. De Penning & De Penning, Mumbai / M/s. Tata Motors Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1818702/04	Opp. No. AMD- 933164	M/s. R.K. Dewan & Company, Mumbai / M/s. National Engineering Industries Limited, Jaipur V/s M/s. Delhi Registration Service, New Delhi / M/s. Maxol Lubricant India Private Limited, New Delhi	Venkatesan Rajamani, Asst. Registrar
06	4354079/05	Opp. No. AMD- 1168274	M/s. Anand And Anand, New Delhi / M/s. Titan Biotech Limited, Bhiwadi V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
07	1824593/29	Opp. No. AMD- 909610	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Hindustan Sales, Shahibag V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. N.K.Proteins Pvt. Ltd., Ahmedabad	Abirama Sundara Vali M., Assistant Registrar
08	1850614/30	Opp. No. AMD- 917135	Mr. Tejas Shaileshkumar Trivedi, Ahmedabad / M/s. Rushabh Marketing, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad	Abirama Sundara Vali M., Assistant Registrar
09	1824589/30	Opp. No. AMD- 942791	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Ashapura Traders, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rajwadi Papad House, Jamnagar	Abirama Sundara Vali M., Assistant Registrar



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 18/07/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1814192/ 30	Opp. No. AMD- 786140	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Kailash Spices Industries, Ajmer-Rajasthan V/s M/s. Lalji Advocates, Delhi / M/s. K.S.Oils Ltd., New Delhi	Venkatesan Rajamani, Asst. Registrar
02	1809679/ 30	Opp. No. AMD- 794211	M/s. Jaliyan Food Products, Ahmedabad V/s M/s. M.P.Mirchandani & Co., Mumbai / M/s. Mayur Chai Company Private Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar
03	1809679/ 30	Opp. No. AMD- 795573	M/s. Jaliyan Food Products, Ahmedabad V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Mayur Ply Industries Pvt. Ltd., Kolkata	Venkatesan Rajamani, Asst. Registrar
04	1809679/ 30	Opp. No. AMD- 796927	M/s. Jaliyan Food Products, Ahmedabad V/s Mr. Ravi Prakash Agarwal, Kanpur / M/s. Kanpur Edibles Pvt. Ltd., Kanpur	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1887774/ 29	Opp. No. AMD- 928659	M/s. Y. J. Trivedi & Co., Ahmedabad / Smt. Jyotsanaben S.Patel, Ahmedabad V/s M/s. G. D. Bansal & Associates., Jaipur / Mr. Pushkar Lal Agrawal Son Of Late Sh. Ratan Lal Agrawal Proprietor Of M/S. Agrawal Oil Mills, Udaipur	Venkatesan Rajamani, Asst. Registrar
06	1812635/ 19	Opp. No. AMD- 851652	M/s. G. D. Bansal & Associates., Jaipur / Mr. Vijta Mundhra, Sri Ganganagar V/s M/s. Zeusip, New Delhi	Abirama Sundara Vali M., Assistant Registrar
07	1950153/ 16	Opp. No. AMD- 885636	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Bansal & Company, NCR Delhi / M/s. Institute of Management Studies, Ghaziabad	Abirama Sundara Vali M., Assistant Registrar
08	1950162/ 41	Opp. No. AMD- 884509	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. IMS Learning Resources Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
09	1950162/ 41	Opp. No. AMD- 885187	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. Institute of Management Studies (Society), Dehradun-Uttaranchal	Abirama Sundara Vali M., Assistant Registrar
10	1950162/ 41	Opp. No. AMD- 885637	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Interactive Manpower Solutions Pvt. Ltd., Ahmedabad V/s M/s. Bansal & Company, NCR Delhi / M/s. Institute of Management Studies, Ghaziabad	Abirama Sundara Vali M., Assistant Registrar



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 19/07/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2018883/ 12	Opp. No. AMD- 882612	M/s. Delhi Registration Service, New Delhi / Shri Vijay Singh, Sri Ganganagar V/s Mr. Rahul Rajput, Ludhiana / M/s. Omega International, Ludhiana	Venkatesan Rajamani, Asst. Registrar
02	2018883/ 12	Opp. No. AMD- 884577	M/s. Delhi Registration Service, New Delhi / Shri Vijay Singh, Sri Ganganagar V/s M/s. S.Singh & Associates, Delhi-9 / Mr. Madan Kapoor, New Delhi-5	Venkatesan Rajamani, Asst. Registrar
03	2018883/ 12	Opp. No. AMD- 885446	M/s. Delhi Registration Service, New Delhi / Shri Vijay Singh, Sri Ganganagar V/s M/s. Mohan Associates, Chennai / M/s. Tube Investments Of India Limited, Tamil Nadu	Venkatesan Rajamani, Asst. Registrar
04	2021878/ 28	Opp. No. AMD- 878207	M/s. Bhansali & Associates, Ahmedabad / Mr. Suresh Kuamr Jasraj, Ahmedabad V/s M/s. Krishna & Saurastri Associates LLP, Mumbai / M/s. Krishna & Saurastri Associates LLP, Mumbai	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2021877/ 28	Opp. No. AMD- 878208	M/s. Bhansali & Associates, Ahmedabad / M/s. J K Sons, Ahmedabad V/s M/s. Krishna & Saurastri Associates LLP, Mumbai / M/s. Sai International, Mumbai	Venkatesan Rajamani, Asst. Registrar
06	2005704/ 30	Opp. No. AMD- 931923	Advocate Gaurav Soni, Ahmedabad / M/s. Raghav Product, Bhilwara-Rajasthan V/s Mr. Girish Mohanlal Chawla, Ulhasnagar / M/s. Kamal Tea Store, Ulhasnagar	Abirama Sundara Vali M., Assistant Registrar
07	1956487/ 05	Opp. No. AMD- 860938	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Ashoka Trade Mark Co., New Delhi / M/s. Nestor Pharmaceuticals Ltd., New Delhi	Abirama Sundara Vali M., Assistant Registrar
08	1956487/ 05	Opp. No. AMD- 861673	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
09	2001092/ 28	Opp. No. AMD- 882039	M/s. Bhansali & Associates, Ahmedabad / M/s. J.K.Sons, Ahmedabad V/s M/s. Bhagwati & Co., Mumbai / M/s. Parksons Cartamundi Pvt. Ltd., Mumbai	Abirama Sundara Vali M., Assistant Registrar
10	2001092/ 28	Opp. No. AMD- 885051	M/s. Bhansali & Associates, Ahmedabad / M/s. J.K.Sons, Ahmedabad V/s M/s. Fatehchand C. Shah & Co., Mumbai / M/s. Sharda Cards Pvt. Ltd., Navi Mumbai	Abirama Sundara Vali M., Assistant Registrar



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 20/07/2023

CAUSE LIST (ONLINE)

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	2507821/ 30	Opp. No. AMD- 943147	M/s. Ramu & Associates, Mumbai / M/s. S. S. Gruh Udyog, Valsad V/s M/s. S.S. Datta & Associates, West Bengal / M/s. Britannia Industries Limited, West Bengal	Venkatesan Rajamani, Asst. Registrar
02	2526565/ 03	Opp. No. AMD- 901467	Mr. N.N. Prajapati, Ahmedabad / M/s. Kapsun Industries, Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Venkatesan Rajamani, Asst. Registrar
03	2531795/ 29	Opp. No. AMD- 904005	M/s. Sheth & Co., Advocates, Rajkot / Mr. Kanubhai Bachubhai Donga, Navsari V/s P. K. Arora, Agra / Mr. Ram Avtar Rastogi, Farrukhabad-U.P.	Venkatesan Rajamani, Asst. Registrar
04	2531686/ 05	Opp. No. AMD- 878272	M/s. D. C. Dani & Associates, Ahmedabad / M/s. Sarabhai Chemicals (India) Private Limited, Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Venkatesan Rajamani, Asst. Registrar

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	2531217/ 30	Opp. No. AMD- 939479	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Khushi Foods Limited, Ahmedabad V/s M/s. G. D. Bansal & Associates., Jaipur / Mr. Ramavatar Sarda S/O. Late Rama Kishan, Jodhpur	Venkatesan Rajamani, Asst. Registrar
06	2531214/ 29	Opp. No. AMD- 903938	M/s. B. D. Shukla & Company, Ahmedabad / M/s. Khushi Foods Limited, Ahmedabad V/s M/s. G. D. Bansal & Associates., Jaipur / Mr. Ramavatar Sarda S/O. Late Rama Kishan, Jodhpur	Abirama Sundara Vali M., Assistant Registrar
07	2530791/ 09	Opp. No. AMD- 903246	Advocate Prakash Javaria, Udaipur / M/s. Hercules Electromech (P) Limited, Udaipur V/s M/s. Mohan Associates, Chennai / M/s. Tube Investments Of India Limited, Chennai	Abirama Sundara Vali M., Assistant Registrar
08	2540390/ 05	Opp. No. AMD- 933718	M/s. Tradesafe, Ahmedabad / M/s. Ghanshyam Ayurvedic Pharmacy, Junagadh V/s M/s. Thakur & Co., Mumbai / M/s. Aero Industries, Mumbai	Abirama Sundara Vali M., Assistant Registrar
09	2540740/ 11	Opp. No. AMD- 931807	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Mahendra Narsinhbhai Patel, Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. Mamta Lights, Delhi	Abirama Sundara Vali M., Assistant Registrar
10	2540881/ 03	Opp. No. AMD- 903944	M/s. Tradesafe., Jamnagar / M/s. Smart Laboratories Pvt. Ltd., Ahmedabad V/s M/s. Prabhu Tandon, New Delhi / M/s. Leeford Healthcare Limited, Ludhiana	Abirama Sundara Vali M., Assistant Registrar